

## **MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR**

### **REGIONAL WORKSHOP FOR ADVOCATES**

*(through online and other modes of communication)*

**22<sup>nd</sup> & 23<sup>rd</sup> August, 2025**

**Cluster of Districts** – Gwalior, Datia, Bhind, Morena, Sheopur, Shivpuri, Guna, Ashoknagar, Rajgarh, Sehore, Shajapur, Agar-Malwa, Ujjain, Narisinghpur, Neemuch, Barwani and Burhanpur

### **PROGRAMME**

#### **DAY ONE: 22.08.2025 (Friday)**

<b>SESSION</b>	<b>TIME</b>	<b>TOPICS</b>
<b>I</b>	<b>10.30 a.m. to 10.45 a.m.</b>	Inaugural and overview of the Workshop  By: <b>Director, MPSJA</b>
<b>II</b>	<b>10.45 a.m. to 12.15 p.m.</b>	Key issues relating to New provisions in Bharatiya Nagarik Suraksha Sanhita, 2023 <b>(Followed by open interaction)</b>  By: <b>Dr. Dharmendra Kumar Tada</b> <b>Faculty Member (Sr.), MPSJA</b>
<b><i>TEA BREAK (12.15 p.m. to 12.30 p.m.)</i></b>		
<b>III</b>	<b>12.30 p.m. to 1.45 p.m.</b>	(i) Expeditious trial: Recording of evidence and adjournment in Civil Cases; <b><i>(Guidelines of Yashpal Jain v. Sushila Devi case)</i></b> (ii) ADR Procedure – Role of Advocates <b>(Followed by open interaction)</b>  By: <b>Smt. Namita Diwivedi,</b> <b>Assistant Director, MPSJA</b>
<b><i>LUNCH BREAK (1.45 p.m. to 2.30 p.m.)</i></b>		
<b>IV</b>	<b>2.30 p.m. to 3.45 p.m.</b>	Key issues relating to Bharatiya Nyaya Sanhita, 2023 <b>(Followed by open interaction)</b>  By: <b>Shri Amit Singh Sisodia,</b> <b>OSD, MPSJA</b>
<b><i>TEA BREAK (3.45 p.m. to 4.00 p.m.)</i></b>		
<b>V</b>	<b>4.00 p.m. onwards</b>	Key issues relating to: (i) remand and Bail (ii) Examination of accused (iii) Victim compensation (iv) Witness protection <b>(Followed by open interaction)</b>  By : <b>Shri Sachin Sharma,</b> <b>Additional Director, MPSJA</b>

**DAY TWO: 23.08.2025 (Saturday)**

<b>I</b>	<b>10.30 a.m. to 11.45 a.m.</b>	Criminal Trial: (i) Art of Cross-Examination (ii) Proving of document (iii) preparation of final arguments (Followed by open interaction)  By: <b>Shri Alok Vagrecha,</b> <b>Advocate, High Court of M.P., Jabalpur</b>
<b>TEA BREAK (11.45 a.m. to 12.00 noon)</b>		
<b>II</b>	<b>12.00 noon to 1.15 p.m.</b>	Principles of pleading and drafting (Followed by open interaction)  By: <b>Shri R.K. Sanghi</b> <b>Advocate,</b> <b>High Court of M.P., Jabalpur</b>
<b>LUNCH BREAK (1.15 p.m. to 2.00 p.m.)</b>		
<b>III</b>	<b>2.00 p.m. to 3.15 p.m.</b>	Key issues relating to - (a) Electronic Evidence and Cyber Crimes (b) Bharatiya Sakshaya Adhinyam, 2023  (Followed by open interaction and valedictory)  By: <b>Shri Manish Sharma</b> <b>Faculty Member (Jr.1), MPSJA</b>
<b>TEA BREAK (3.15 p.m. to 3.30 p.m.)</b>		
<b>IV</b>	<b>3.30 p.m. onwards</b>	Role of Advocates in justice dispensation and Professional ethics  By: <b>Director, MPSJA</b>

**Note: -**

- (1) Schedule is subject to change under exigencies, if any.
- (2) It is advisable to observe instructions/directions regarding this workshop issued by MPSJA from time to time.

**DIRECTOR**